

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD**

CP/20/55/2018 in OA/20/950/2017
Dated: 20/9/2018

BETWEEN:

B. Prasada Rao,
S/o.B. Chinnodu,
Aged about 45 years,
Working as Junior Engineer,
O/o. Diesel Loco Shed,
East Coast Railway, Visakhapatnam.

..... Applicant

AND

1. Sri. S.K. Patro,
The Sr. Divisional Mechanical Engineer (D),
East Coast Railway,
Visakhapatnam.
2. Sri. K. Dhanunjaya,
The Asst. Divisional Railway Manager,
(ADRM), East Coast Railway,
Waltair at Visakhapatnam.
3. Sri. D. Bhattacharya,
The Chief Mechanical Engineer and Revisionary Authority,
East Coast Railway, Bhubaneswar, Orissa.

..... Respondents

Counsel for the Applicant : Mr. K.V. Sudhakar Reddy, Advocate
Counsel for the Respondents : Mr. S.M. Patnaik, SC for Rlys.

CORAM

Hon'ble Mr. B.V. Sudhakar, Admin. Member
Hon'ble Mr. Swarup Kumar Mishra, Judicial Member

ORAL ORDER

{Per Hon'ble Hon'ble Mr. B.V. Sudhakar, Admin. Member}

None for the applicant.

2. It is submitted by the learned counsel for the Respondents that the order passed by the Tribunal in OA is set aside by the Hon'ble High Court in WP.No.29579/2018 on 27.08.2018. Accordingly, the Contempt Petition is closed. Copy of the said order passed by the Hon'ble High Court has been filed by the learned counsel for the Respondents.

(SWARUP KUMAR MISHRA)
JUDL.MEMBER

(B.V.SUDHAKAR)
ADMN. MEMBER

Dated the 20th September, 2018
(Dictated in the Open Court)

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